

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/130/(IB)/2018
NAME OF THE PETITIONER(S) : USHA MARTIN LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	JAYNA KOTHARI	Counsel for Petitioner	Jaynalathari
2.	MEGHA RANI	Counsel for Petitioner	Megha

ORDER

Counsel for Applicant present and submitted the preliminary arguments. Perused the application. It appears that the Applicant has fulfilled all the requirements. The Application is admitted for hearing. **The Registry** is directed to issue notice to the Corporate Debtor. The Applicant is also directed to issue private notice by sending copy of the Petition along with relied upon documents to the registered office of the Corporate Debtor and file proof of the same by next date of hearing. Put up on 14.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)